COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 155 OF 2017

Dated: 28th February, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

North Bihar Power Distribution Company Ltd. Appellant(s)

Vs.

Bihar Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Ms. Anushree Bardhan Mr. Shubham Arya Mr. Polkit Agrwal

Counsel for the Respondent(s) : Mr. Buddy A. Ranganathan

Ms. Aanchal Arora Mr. Raunak Jain

Mr. Vishvander Tomar for R-1

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>03.05.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk